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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1653/97

Date of Order : 22-1-98

BETWEEN:

Kasukarthi Brahmaiah .. Applicant

AND

1. Senior Superintendent of Post Offices, Prakasam Dist, Ongole.
2. The Sub-Divisional Inspector (Postal), South Sub Division, Ongole. .. Respondents

Counsel for the Applicant .. Mr. Bajrang Singh Thakur

Counsel for the respondents .. Mr. N. R. Devraj

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CORAM:

HON'BLE SRI R. RANGARAJAN: MEMBER (ADMN)

HON'BLE SRI B. S. JAI PARAMESHWAR: MEMBER (JUDL)

: O R D E R :

(As per Hon'ble Sri R. Rangarajan, Member (Admn))

Mr. Bajrang Singh Thakur, learned Counsel for the applicant and Mr. N. R. Devraj, learned Standing Counsel for the respondents.

2. This OA is filed praying for a declaration that the memo No. B2/Anantavaram, dated 1-9-97 of R-1 and notification under Memo No. B-II/Anantavaram, Prakasam dated 6-10-97 is arbitrary, illegal and for a consequential direction to approve the applicant for the post of EDBPM, Anantavaram Branch Office with all other benefits.

3. When the OA was taken up for admission hearing today the learned Counsel for the applicant submitted that he is withdrawing this OA.

4. It is stated for the learned Counsel for the respondents that the officer was present here for the last 2 days with the file. As the OA is withdrawn the officer is discharged from court duties.

5. In view of the above, the OA is dismissed as withdrawn. No costs.

Sd/-xxx
(B.S.JAI PARAMESHWAR)
MEMBER(JUDL)

Sd/-xxx
(R.RANGARAJAN)
MEMBER(ADMN)

Dated: 22nd January, 1998

Dictated in Open Court

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Copy to:

1. Senior Superintendent of Post Offices, Prakasam District, Ongole.
2. The Sub Divisional Inspector (Postal), South Sub Division, Ongole.
3. One copy to Mr. Bajrang Singh Thakur, Advocate, CAT, Hyderabad.
4. One copy to Mr. N.R. Devraj, Sr. GSC, CAT, Hyderabad.
5. One copy to D.R(A), CAT, Hyderabad.
6. One duplicate copy.

YLKR

11/2/98 (6)
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. BURANGARAJAN : M(A)

AND

THE HON'BLE MR. B.S. JAI PARAMESHWAR :
M(J)

DATED: 22/1/98

~~ORDER/JUDGMENT~~

~~M.A./R.A./C.H.N.O.~~

in
C.A.NO. 1653/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISMISSED WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

